

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SUNIL THOMAS

Petition(s) for Special Leave to Appeal (Civil) No(s).15444/2013

RAJENDRA SINGH & ORS.

Petitioner(s)

VERSUS

ROMAN CATHOLIC DIOCESE OF AGRA LTD.& ANR

Respondent(s)

(With prayer for interim relief and office report)

Date: 05/07/2013 This Petition was called on for hearing today.

For Petitioner(s) Manoj Kumar,adv.
 Mr. Vivek Singh,Adv.

For Respondent(s)

UPON hearing counsel the Court made the following
O R D E R

Both the respondents have been served by dasti. No appearance.
List the matter before the Hon'ble Court as per rules.

		(Sunil Thomas)	
		Registrar	

SB